

**COURT-I****IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)****APPEAL NO. 108 OF 2016  
AND  
APPEAL NO. 213 OF 2016****Dated: 18<sup>th</sup> December, 2017****Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member****APPEAL NO. 108 OF 2016****In the matter of:**

<b>Maharashtra State Electricity Distribution Co. Ltd.</b>	....	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Maharashtra Electricity Regulatory Commission &amp; Ors.</b>	....	<b>Respondent(s)</b>

Counsel for the Appellant(s)	:	Mr. Nirav Shah Ms. Ramni Taneja
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Counsel for the Respondent(s)	:	Mr. Soumik Ghosal Mr. Gaurav Singh for R-3
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**APPEAL NO. 213 OF 2016****In the matter of:**

<b>The Mula Pravara Electric Co-operative Society Ltd.</b>	....	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Maharashtra Electricity Regulatory Commission &amp; Ors.</b>	....	<b>Respondent(s)</b>

Counsel for the Appellant(s)	:	Mr. Hasan Murtaza
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Counsel for the Respondent(s)	:	Mr. Nirav Shah Mr. Udit Gupta for R-2
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	:	Mr. Soumik Ghosal Mr. Gaurav Singh
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**ORDER**

With the consent of the parties, the matters are adjourned to **12.02.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

**(I.J. Kapoor)**  
**Technical Member**

*ts/tpd*